

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3961

ANSWERED ON:24.08.2004

CRIMES AGAINST WOMEN

Chandel Shri Suresh;Chander Kumar Prof. ;Jha Shri Raghunath;Rao Shri Kavuru Samba Siva

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of various crimes cases against women recorded during each of the last three years till date with comparison to other 3 metros, crime-wise; (b) the reasons for high rate of crimes against women in Delhi as compared to other metros;

(c) whether the National Commission for Women brought together in a meeting , the Police, Delhi Government officials and NGOs to discuss the issue of safety of women in Delhi;

(d) if so, the recommendations which emerged from the meeting; and

(e) the steps taken by the Government to stop and check such crimes in the Capital?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a):The statistics provided by the National Crime Records Bureau on crimes against women in the metros for the year 2001,2002,2003 and upto May 2004 is at Annexure-I. The statistics for 2003 and from 1st January upto May, 2004 are provisional.

(b):The socio-economic factors constitute an important reason for crime against women.

(c):Yes, Sir.

(d) and (e):The main recommendations made and the action taken thereon are indicated at Annexure-II.